

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 11th day of September, 2018.

**ORIGINAL APPLICATION NO. 889 of 2011
WITH
ORIGINAL APPLICATION NO. 575 of 2011**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHEDE, MEMBER (A)**

N.L. KushwahaApplicant.

VERSUS

Union of India & othersRespondents

Advocates for the Applicant : Shri R.K. Singh

Advocate for the Respondents : Shri Rama Pati Maurya

O R D E R

(Delivered by HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J))

List revised. None present for the applicant. Shri Rama Pati Maurya counsel for the respondents.

2. From the perusal of file, it is evident that applicant was not present on the last listed dates i.e. on 14.5.2018 and 26.7.2018. It seems that the applicant has lost interest in pursuing this OAs.

3. Accordingly, the OAs are dismissed in default and for non-prosecution.

**(Mohd. Jamshed)
Member (A)**

**(RAKESH SAGAR JAIN)
MEMBER-J**

Manish/-